

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL)/2018(Diary No(s).21121/2018)

(Arising out of impugned final judgment and order dated 18-05-2016 in CRLA No. 1863/2014 passed by the High Court Of Judicature At Allahabad)

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

ARVIND YADAV & ORS.

Respondent(s)

(With appln for c/delay in filing and refiling SLP and exemption from filing O.T.)

Date : 23-07-2018 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.K. SIKRI

HON'BLE MR. JUSTICE ASHOK BHUSHAN

For Petitioner(s) Ms. Aishwarya Bhati, AAG
Ms. Alka Sinha, Adv.
Mr. Anuvrat Sharma, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Issue notice.

(B. PARVATHI)
COURT MASTER

(RAJINDER KAUR)
BRANCH OFFICER